

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

The 31st July, 2017

No. 171 A : Sri Uttam Anand, District & Additional Sessions Judge, Daltonganj [Under orders of transfer to koderma] is hereby transferred and posted as District & Additional Sessions Judge, Bermo at Tenughat (Bokaro) with immediate effect.

By order of the Court
Sd/- Ambuj Nath
Registrar General

Memo. No. 3498 /Apptt _____ Dated Ranchi, the 31st July, 2017

File No. XIX(11)/01/2015/ Apptt

Copy forwarded to the Central Project Co-ordinator, e-Courts Project I/c, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- Ambuj Nath
Registrar General

Memo. No. 3499 /Apptt _____ Dated Ranchi, the 31st July, 2017

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration), Sr. Secretary-cum-P.P.S. I/c to Hon'ble the Acting Chief Justice, the Central Project Co-ordinator, e-Courts Project I/c High Court of Jharkhand, Ranchi / the Principal District & Sessions Judges Daltonganj, Koderma and Bokaro and the Officer concerned for information and needful.


31.7.17
Registrar General